

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

IA No. 23551/2020 - EARLY HEARING APPLICATION

IA No. 123307/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 13-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. R. Venkataramani, Attorney General for India

Ms. Aishwarya Bhati, ASG

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ruchir Ranjan Rai, Adv.

Mr. Kartikay, Adv.

Mr. Ashiwan Mishra, Adv.

Ms. Aditi Mishra, Adv.

Mr. Eshan Kumar Saxena, Adv.

Mr. Himanshu Kumar, Adv.

Ms. Vidushi Pandey, Adv.

Mr. Subham B, Adv.

Mr. Kamendra Mishra, AOR

For Respondent(s) : Mr. Baghel, Sr. Adv./Adv.*

Mr. Ritesh Khatri, AOR

Mr. Sahib Singh Sohal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent(s) prays
for and is granted three weeks time to file
additional documents.

List the appeal on 17th September, 2025.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
COURT MASTER (NSH)

* Appearance not given.